## 185 Written Answers

SHED ALAM KHAN): (a) Vayudoot was set up to provide air-links to inaccessible areas in the North Eastern Region and also to connect centres of commercial and tourist importance not included in the Indian Airlines' net-work.

(b) and (c) Air services to Shillong, Cooch-Behar and Tezu, out of the 14 stations in the North Eastern Region identified for airlinking by Vayudoot, are already in operation Vayudoot services to Rupsi Kamalpur and Kailashahar provided earlier had to be discontinued due to very poor load factor. Vayudoot services were also extended to Aizawl, but have been temporarily suspended as repairs are carried out on the run-way. being Vayudoot services to the remaining stations including Along, Zero, Daparijo. Passighat and Itanagar will be considered after augmentation of the aircraft capacity and development of necessary infrastructure at these stations. It is not possible, at this stage, to indicate the time-frame by which Vavudoot services will be provided to these stations.

## Maharana Mills Limited of Porbandar Gujarat

†2540. SHRI CHIMANBHAI MEH-TA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Government of Gujarat  $ha_s$  approached the Central Government for investigating under the Industrial Development Regulation Act, the conditions in the Maharana Mills limited of Porbandar which is closed;

(b) if so what are the details in this regard; and

(c) what action the Central Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

*†*Previously Unstarred Question No. 2318, transferred from the 17th August, 1984. 186

AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) A proposal has been received from the Government of Gujarat for appointment of an Investigation Committee under Section 15 of the Industries (Development & Regulation) Act to investigate the affairs of M/s. Maharana Mills, Porbandar, which is closed with effect from 13.2.1984.

(c) Government have not taken a decision in this regard so far.

## जिला मुघेर स्थित क्षेत्रीय ग्रामीण बैक के ग्रध्यक्ष के विरुद्ध ग्रारोप

2541. श्री हुक्मदेव नारायण यादवः क्या वित्त मंत्री यहं वताने की छुपा करेगें कि :

(क) क्या यह सच है कि 11 जुलाई, 1984 को कुछ संनद सदस्यों ने बिहार विधान नभा के सदस्य श्री रामदेव सिंह द्वारा प्रेपिन ग्रारोप पत्न (चार्जशीट) के साथ एक पत्न भी भेजा था जिसमें उन्होंने मांग को है कि बिहार के जिला मुंधर स्थिक क्षेत्रीय प्रामीण बैंक के ग्राह्यक्ष के विरुद्ध लगाये गये प्रारोपों की जांच की जाये; ग्रांर

(ख) यदि हां, तेः इप संबंध में ग्रमी तक क्या कार्यवाही को गई है?

विस्त मंत्रालथ में उपनंत्रो (श्रोज सर्दन पुजारी): (क) जी, हो।

(ख) यूनाइटेड कर्नाक्षयल वैंक को, जो मुखेर क्षेत्रीय प्रामीण वैंक का,प्रायोजक वैंक है ग्रारंपों/शिकायतों की जांच करने के लिए दक्षा गया है।